

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2803
ANSWERED ON:27.08.2013
DISINVESTMENT PROPOSAL OF CIL
Mani Shri Jose K.

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) proposes to dilute its holding by offering 5% stake in the open market with a similar share of 5% to its employees;
- (b) if so, the details thereof and the reason therefor;
- (c) whether the Government/CIL has received objections from trade unions and other stakeholders in this connection;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which the proposal is likely to be implemented?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASH BAPU PATIL)

- (a) to (b) So far no such decision has been taken for further disinvestment in Coal India Limited (CIL).
- (c) 5 (five) Central Trade Unions operating in Coal Industry i.e. INTUC (Indian National Trade Union Congress), AITUC (All India Trade Union Congress), BMS (Bharatiya Mazdoor Sangh), HMS (Hind Mazdoor Sabha) & CITU (Centre for Indian Trade Union Congress) gave Notice dated 24th June, 2013 and 05th July 2013 to the Hon'ble Minister of Coal, against future 10% disinvestments in CIL along with other demands. Chairman, Coal India Ltd. has received a Strike Notice dated 18.08.2013, signed by same 5 Central Trade Unions for proceeding on three days strike w.e.f. 23rd to 25th September 2013.;
- (d) In response to the aforesaid Notice of 5 Central Trade Unions, the Hon'ble Ministry of Coal convened meeting with these Central Trade Unions on 08.07.2013, 28.07.2013 & 30.07.2013 to make a consensus on the issue of disinvestments. One meeting was also convened at the level of Coal India Limited on 05.08.13 on the issues pertaining to Coal India Ltd. & its Subsidiaries. As regards strike notice dated 18.08.13, all the necessary steps are being taken to maintain cordial and harmonious industrial relations.
- (e) Does not arise in view of (a) above.